

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 163 OF 2018 IN
APPEAL NO. 202 OF 2016 &
IA NO. 464 OF 2018**

Dated: 26th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Janmali M.

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Ms. R. Mekhana
Mr. Aditya S. for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Ms. Poorva Saigal for R-7 to 9 & 14

Ms. Ranjana Roy
Mr. Vasudha Sen
Ms. Sreenita for R-10

Mr. Mohit Aggarwal
Mr. Rahul Dhawan for R-11 & 12

Mr. Ashwin Ramanathan
h/f Mr. Anand K. Ganesan for R-13

ORDER

Learned counsel for respondent Nos. 3 to 6 seeks two weeks more time to file reply to the I.A. No. 163 of 2018. She may take steps to file the same on or before 11.05.2018 after serving copy on the other side.

List the IA No. 163 of 2018 for hearing on **30.07.2018**.

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I. J. Kapoor)
Technical Member